

- (c) if so, the shortcomings noticed; and  
 (d) the steps taken to remove those shortcomings?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR): (a) Under Nehru Rozgar Yojana (NRY), the scheme of Urban Micro Enterprises (SUME) aims at providing self-employment opportunities to the urban poor living below the poverty line. According to the reports received till 30.11.95, 7.38 lakh beneficiaries have been assisted in setting up micro enterprises.

Further, Jawahar Rozgar Yojana (JRY) and Integrated Rural Development Programme (IRDP) are wage employment and self-employment programme being implementation in the rural areas by the Centre. Under JRY a total number of 9517 lakh mandays of employment during 1994-95 and 3502 lakh mandays upto Octo. 1995 was generated under the programme. Similarly, under IRDP which is a self employment programmes and where families are assisted through subsidy by Govt. and term credit by financial insitutions, 21.82 lakh families during 1994-95 and 5.87 lakhs families upto Octo., 1995 have been assisted so far.

(b) to (d). The performance under these programmes is reviewed regularly on the basis of progress reports viz. monthly progress reports, quarterly progress reports and annual reports received from the State Govts. The centre constantly interacts with concerned State Rural Development Authorities through workshops and seminars. Senior officers of the Ministry of Rural Areas and Employment have been allocated specific States/UTs to oversee the progress and performance of various rural development programmes

under Areas Officers Schemes. Based on their observations, necessary corrective measures are adopted to improve the implementation of rural development programmes.

#### Hydel Power Projects on Rivers

2188. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of POWER be pleased to state :

(a) whether any survey has been conducted to explore the possibilities of setting up of hydel power projects on the reivers flowing in tribal plateau regions in Madhya Pradesh;

(b) if so, the names of rivers of Madhya Pradesh together with the names of districts, where above survey has been conducted;

(c) whether the Government propose to handover the survey and the setting up of hydel power projects to foreign companies; and

(d) if so, the details thereof ?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) and (b) Yes, Sir. A survey has been conducted to explore the possibility of setting up hydel power projects on the Narmada river in the tribal districts of Jabalpur and Mandla in Madhya Pradesh. In addition, preliminary survey on Gaur and Helon rivers in Mandla District and Choti-Mahanadi near Dheemar Kheda is in progress.

(c) and (d). Government have no proposal to hand over the survey to the foreign companies. However, in order to bring additionality of resources for the capacity addition in the power sector. Government of India have formulated a scheme for greater private sector participation in the power projects. So far, expressions of interest from 7 foreign companies have been received for setting up of hydel projects. The details are as follows :-

Sl.No.	Name of Project	Capacity (MW)	Name of Company
1.	Kameng HEP (Arunachal Pradesh)	600	Inter Corp. Industries Ltd./Snowy Mountain Engg. Ltd., Australia.
2.	Dhamwari HEP (Himachal Pradesh)	70	Harza Engg. Co. USA
3.	Hibra HEP (Himachal Pradesh)	231	Harza Engg. Co. USA.
4.	Almatti Dam (Karnataka)	600	Asia Power Co. Ltd. (TAPCO), USA, KPC.
5.	Harangi LBC HEP (Karnataka)	4.5	North East Energy Services, USA.
6.	Western Kallar HEP (Kerala)	5	Idel Project and Services (P) Ltd. and M/s. Canadian Hydro Dev.
7.	Maheswar HEP Madhya Pradesh	400	M/s. S. Kumars/BECHTEL, USA.

[Translation]

#### Complaints Received From NRIs

2189. SHRI KUNJEE LAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Indian missions abroad had received any complaints from NRIs during the last two years;

(b) if so, the details thereof, mission-wise; and

(c) the remedial steps taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) to (c) Indian Missions abroad receive complaints from time to time from non resident Indians regarding problems faced by them while living abroad. The Government of India through Indian Missions maintains regular contact with foreign governments to ensure the welfare of its citizens in the respective countries. Specific complaints received relate, inter alia, to conditions of work, withholding of travel documents by the employer, non-fulfillment of contractual obligations. In all such cases the Mission tries to resolve the differences through mutually acceptable solutions. Wherever necessary cases are taken up with the concerned authorities of foreign government.

[English]

#### Vehicles in Delhi

2190. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of vehicles on the roads of Delhi, category-wise;

(b) whether the road conditions and other relevant matters permit the playing of such number of vehicles;

(c) if not, the action the Government propose to take to restrict the number of vehicles on the roads of Delhi as per the capacity of the roads;

(d) the number of vehicles that the roads of Delhi can take;

(e) whether there is any provision in the Motor Vehicles Act, 1988 to this effect;

(f) if so, the details thereof; and

(g) the extent to which that provision is being violated ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY) : (a) to (g) The information is being collected and will be laid on the Table of the Lok Sabha.

#### Pepsico India Holdings

2191. SHRI DHARAMPAL SINGH MALIK :  
SHRI R. JEEVARATHINAM :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to refer to the reply given to unstarred question No. 2536 on August 21, 1995 and state:

(a) whether the information referred to has since been collected;

(b) if so, the details thereof;

(c) if not, the reasons thereof; and

(d) the steps proposed to be taken by the Government to monitor investments made by Multinational Companies ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) and (c). As per information provided by M/s Pepsico India Holdings, it has spent the foreign equity brought in on the following activities :-

(Rs. in crores)

i) Technology upgradation/modernisation	: 12.00
ii) Acquiring sick/unviable units, facing closure	: 105.00
iii) Investment on the beverage business	: 75.00
iv) Investments on the agro-based products/ fruit juice.	: 3.00
v) Bottler support programme	: 54.00
vi) Distribution system	: 58.00

(d) The Reserve Bank of India monitors the inflow of foreign investment, as and when it is brought in, accordance with the terms and conditions of approval. Investments made by a private company are required to be disclosed in their balance sheet under the Companies Act and is filed with Registrar of Companies. This information is also presented to the Government periodically.

[Translation]

#### Pending Passport Applications in Regional Passport Office, Lucknow

2192. DR. SAKSHIJI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a large number of applications are lying pending in the Regional Passport Office, Lucknow;

(b) if so, the latest details in this regard;

(c) whether the Government propose to launch any special campaign to clear the backlog; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) to (d) The tendency of passport applications in the Passport Office, Lucknow has been reduced from 21952 in January 1995, to 13,996 or December 4, 1995.

Government have and shall continue to take steps to streamline the working of Passport Offices and issue passports expeditiously, such as augmentation of staff strength upgradation of office facilities including computerisation, review of systems and procedures in order to avoid delays, regular inspection of Passport Offices and follow-up action.

#### Fertiliser Plants in M.P.

2193. SHRI SHIVRAJ SINGH CHAUHAN :  
KUMARI UMA BHARTI :

Will the Minister of CHEMICALS AND FERTILISERS be pleased to state :